

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4940
ANSWERED ON:25.04.2013
RAKE TRAFFIC
Patel Shri Bal Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways review the existing facilities at stations/sidings approved for handling full rake traffic in view of huge detention there at;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Railways propose to de-notify those locations where placement of a rake is done in more than one part on account of non-availability of holding capacity in lines;
- (d) if so, the details thereof;
- (e) whether the Railways propose to consider the waiver of demmorage to the siding owners who agree to invest the same in creating adequate infrastructure in their sidings; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) & (b) Yes, Madam. Capacity Augmentation and improvement in Goods shed all over the country is an on - going activity. Proposals are examined based on operational requirement, commercial justification, technical feasibility and resource availability. The justification depends upon the traffic projections, availability of other goods sheds in close proximity and spare capacity available with them. 101 works for goods sheds improvement at a cost of Rs. 1124.23 Cr. are sanctioned and on-going all over Indian Railways.
- (c) & (d) De-notification of a goods shed is an extreme and exceptional administrative action that is resorted to when the traffic offered drops to an abysmal level. Railways are sensitive and therefore, do not de-notify a goods shed only on account of multiple placement.
- (e) No, Madam. There is no such proposal under consideration.
- (f) Does not arise.